

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 3

IA 3451/2022 in C.P. (IB)/977/(MB)/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.11.2022**

NAME OF THE PARTIES: - **GADHINGLAJ AGRO ALCOCHEM LTD VS
UNITED BANK OF INDIA**

Appearance (via video-conference):

For the Applicant : None present
For the Respondent : None present

Section 60(5) & 7 of the IBC, 2016

ORDER

IA 3451/2022

Neither the Counsel for the Applicant is present nor has submitted Hard Copies of this Application. Applicant is directed to ensure that two sets of Hard Copies of this Application be placed on record well before the adjourned date. List this matter on Board on 29.11.2022, for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)